

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-38/2022/1599/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Jitu Mani Barman,
District & Sessions Judge,
Goalpara.

Dated Guwahati, the 27th February, 2023.

Sub:- **Special Casual leave with station leave permission.**

Ref:- Letter No. DJG/846 Dated 21.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days special casual leave on 09.03.2023 and 10.03.2023 along with station leave permission from the morning of 07.03.2023 till the morning of 13.03.2023 (prefixing 07.03.2023 & 08.03.2023, as prayed for.** The Additional District & Sessions Judge, Goalpara and in his absence the Civil Judge & Assistant Sessions Judge Goalpara and in his absence the Chief Judicial Magistrate, Goalpara and in his absence the in-charge Chief Judicial Magistrate, Goalpara would remain in charge of your Court and office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-38/2022/1600/A, dated , 27-02-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)